

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1588
TO BE ANSWERED ON 03.05.2016**

1588. INCLUSION IN SC/OBC LIST

SHRI P. KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has received proposals from various States for inclusion of certain castes in the lists of Scheduled Castes/Backward Castes/ Extremely Backward Castes in the country since 2010; and

(b) if so, the details thereof and the present status of the said proposals, Caste and State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): State-wise and community-wise details of receipt of proposals since 2010 for inclusion of castes in the list of Scheduled Castes (SCs) are given in Annexure-I and for Other Backward Classes (OBCs) the details are given in Annexure-II. There is no categorisation as Extremely Backward Castes in the Central List of OBCs. Government has laid down Modalities in June 1999, further amended in 2002, for deciding claims for inclusion in, exclusion from and other modifications in the list of SCs. Only those proposals which have been recommended and justified by the concerned State Government and UT Administration and concurred with by the Registrar General of India (RGI) and National Commission for Scheduled Castes (NCSC) are processed further for amending legislation under clause (2) of Article 341. Proposal for inclusion in the list of SCs have been processed as per extant Modalities. For OBCs, castes and communities are included in the Central list on examining advice tendered by National Commission for Backward Classes (NCBC) as per section 9(1) of the NCBC Act, 1993.

Statement referred in reply to Pat (a) & (b) of the Unstarred Question No. 1588 for answer on 03.05.2016 by Shri P. Kumar, M.P. regarding inclusion in SC/OBC List.

Statement showing State and community- wise details of proposals for inclusion in list of SCs received since 2010

| S. No. | Name of the States | No. of castes/communities/Synonyms |
|--------|--------------------|------------------------------------|
| 1 | Bihar | 16 |
| 2 | Chhattisgarh | 14 |
| 3 | Haryana | 15 |
| 4 | Himachal Pradesh | 6 |
| 5 | Jharkhand | 9 |
| 6 | Karnataka | 8 |
| 7 | Kerala | 1 |
| 8 | Madhya Pradesh | 1 |
| 9 | Maharashtra | 1 |
| 10 | Odisha | 13 |
| 11 | Punjab | 2 |
| 12 | Uttar Pradesh | 17 |
| 13 | West Bengal | 1 |
| | Total | 104 |

State-wise break-up of the number of castes/communities included in the Central List of OBCs since 2010 referred to in part (b) of Lok Sabha Unstarred Question No.1588 for 3.5.2016.

| S.No. | Name of States/UTs | No. of Castes/Communities/Synonyms |
|-------|--------------------|---------------------------------------|
| 1. | Andhra Pradesh | 08 |
| 2. | Assam | 01 |
| 3. | Bihar | 04 |
| 4. | Chhattisgarh | 103 |
| 5. | Goa | 09 |
| 6. | Gujarat | 10 |
| 7. | Haryana | 07 |
| 8. | Himachal Pradesh | 10 |
| 9. | Jharkhand | 146 |
| 10. | Karnataka | 47 |
| 11. | Kerala | 04 |
| 12. | Madhya Pradesh | 09 |
| 13. | Maharashtra | 82 |
| 14. | Odisha | 15 |
| 15. | Punjab | 04 |
| 16. | Rajasthan | 06 |
| 17. | Tamil Nadu | 07 |
| 18. | Uttar Pradesh | 02 |
| 19. | Uttarakhand | 77 |
| 20. | West Bengal | 43 |
| 21. | A&N Islands | 04 |
| 22. | Chandigarh | 01 |
| 23. | NCT of Delhi | 10 |
| 24. | Daman & Diu | 25 |
| 25. | Puducherry | 22 |
| | Total | 656 |

Details of Proposals for inclusion in Central list of OBCs

| S.No. | States/UTs | Number of castes/communities |
|-------|-----------------|---------------------------------|
| 1. | Andhra Pradesh | 09 |
| 2. | Bihar | 02 |
| 3. | Jharkhand | 06 |
| 4. | Jammu & Kashmir | 02 |
| 5. | Maharashtra | 01 |
| 6. | Madhya Pradesh | 11 |
| 7. | Uttarakhand | 02 |
| 8. | Telangana | 91 |
| | Total | 124 |